

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2015/(T.P.)  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

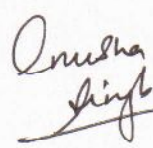
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016 AT 10.30 AM.

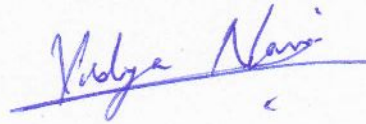
NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.  
V/s.

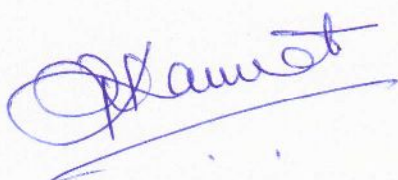
M/s. Oil Tools International Services Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1)	MR. VIVEK KOHLI, Adv.	for	
2)	MS. ANUBHA SINGH, Adv	Petitioners	
3)	MR. HEMANT TELKAR, Adv		
4)	MR. NIKHIL MATHUR, Adv.		

5.	Adv. Rahul Chitambar i/b Adv. Vidya Nair for Resp. No. 5	Advocate	
----	--	----------	---

6.	Mr. Phiroze Colabawalla a/w Mr. Prathamesh Kamat i/b	Counsel	
----	--	---------	---

7.	CS Anshul Bhatt for Res. No. 1 to 4	PCS	
----	--	-----	---

Order

C.P No. 44/397-398/NCLT/MB/MAH/2015

The Petitioner side arguments are complete, the Respondent side is directed to complete their submissions on the next date of hearing, after which, the Petitioner side shall complete rejoining submissions as well.

List this matter for completion of oral submissions on 18.08.2016, 19.08.2016 & 06.09.2016.

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**Sd-**

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 27<sup>th</sup> July, 2016.